

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2208
ANSWERED ON:18.03.2002
ARREST OF OFFICIALS OF CWC
IQBAL AHMED SARADGI;RAMJI MANJHI;RAVINDRA KUMAR PANDEY

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether some officers of the Central Water Commission have been arrested for misappropriation of funds;
- (b) if so, the details thereof; and
- (c) the action taken against erring officers?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SMT. BIJOYA CHAKRAVARTY)

(a) Yes Sir;

(b) As per the information received from the Central Bureau of Investigation, Anti-Corruption Branch, Delhi, 8 officers/officials (including one retired officer) of Central Water Commission and Pay & Accounts Office, CWC, New Delhi were arrested on 7.2.2002 in case No. RC-DLI-2001-A- 0016 relating to alleged misappropriation of funds in the Central Water Commission, New Delhi;

(c) All those officers arrested by the CBI and some other officials who were prima facie found to be responsible for the misappropriation of funds in CWC have been placed under suspension pending further investigation by the CBI.